



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3947/2019 in CRP(IO)/99/2018	MANTU ROY AND 7 ORS. Versus DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
2	WP(C)/6633/2023 WITH WP(C)-4961/2018	PABITRA PRAN SAIKIA Versus UNION BANK OF INDIA AND 2 ORS.	MR. D SARAF	MR. M SHARMA (R1) MR G BORDOLOI (R-3) MS. S YASMIN (R1) MS. J BURAGOHAINE (R-3) MR. A METO (R-3) SC, UBI
3	WP(C)/7048/2023	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
4	WP(C)/7486/2023	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r-2,3,4,5)
5	WP(C)/1208/2024	SAFIQUL ISLAM AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM SC, N C T E DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024

12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
23)	MR. M BISWAS	05-06-2024	To	07-06-2024
24)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
25)	MR. T ISLAM	03-06-2024	To	15-06-2024
26)	MR D K MISHRA	05-06-2024	To	05-06-2024
27)	MR B PRASAD	03-06-2024	To	07-06-2024
28)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
29)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
30)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/258/2024 WITH WP(C)-256/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	
2	WP(C)/515/2024	NRIPEN BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E
3	WP(C)/634/2024	JAYA SHARMA Versus UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA	MR. P J SAIKIA, SR. ADV(R-1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHIDC
4	WP(C)/635/2024	JAGABANDHU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM MRS. R DEVI (r-5)
5	WP(C)/2162/2024	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)

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